

PROGRAMME
Subject: “Dispute Resolution in Telecom and Broadcasting Sectors”
Saturday 17th July, 2010
Hotel Babylon International, Raipur

10.00 am to 10.30 am	Registration of delegates
	INAUGURAL SESSION
10.30 am to 10.35 am	<i>Lighting of the Lamp</i>
10.35 am to 10.40 am	Felicitation of the dignitaries.
10.40 am to 11.00 am	Welcome address by Mr. P.K. Rastogi , Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
11.00 am to 11.20 pm	Address by Mr. G.D. Gaiha , Member, TDSAT
11.20 am to 11.40 am	Address by Dr. J.S. Sarma , Chairperson, Telecom Regulatory Authority of India (TRAI)
11.40 am to 12.00 pm	Address by Hon’ble Mr. Justice I. M. Quddusi , Judge, High Court of Chattisgarh (<i>Guest of Honour</i>)
12.00 pm to 12.20 pm	Inaugural address by Hon’ble Mr. Justice H.L. Dattu , Judge, Supreme Court of India (<i>Chief Guest</i>)
12.20 pm to 12.40 pm	Remarks of the President of the session - Hon’ble Mr. Justice S.B. Sinha , Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).
12.40 pm to 12.45 pm	Vote of Thanks
12.45 pm to 12.50 pm	Presentation of mementos to the dignitaries.
12.50 pm to 01.35 pm	LUNCH
	BUSINESS SESSION-I
	“DISPUTE RESOLUTION IN THE TELECOM SECTOR”
01.35 pm to 01.40 pm	Introduction of Mr. Manjul Bajpai , President , Telecom Lawyers Association - Chairman of the session.
01.40 pm to 01.50 pm	Opening remarks and Introduction of the following panelists by the Chairman of the Session Mr. Manjul Bajpai , President, Telecom Lawyers Association:- (i) Mr. Navin Chawla , Advocate (ii) Mr. R.K. Arnold , Secretary, TRAI (iii) Mr. Ram Yagya , CGM, BSNL (iv) Mr. T.R. Dua , Deputy Director General, COAI (v) Mr. S.C. Khanna , Secretary General, AUSPI (vi) Mr. Dilip Sahay , Advisor, AUSPI (vii) Ms. Jyoti Pawar , Director (Legal & Regulatory), Bharti Airtel (viii) Mr. Raj Kamal Singhania , President, Akhil Bharatiya Upphokta Congress, Raipur
01.50 pm to 02.00 pm	Presentation by Mr. T.R. Dua , Deputy Director General, COAI
02.00 pm to 02.10 pm	Presentation by Mr. S.C. Khanna , Secretary General, AUSPI
02.10 pm to 02.35 pm	Discussion and interactive session, of the panelists with the audience to be moderated by Mr. Manjul Bajpai , President, Telecom Lawyers Association.
02.35 pm to 02.40 pm	Presentation of Mementos to the panelists.
02.40 pm to 02.55 pm	TEA BREAK

BUSINESS SESSION-II

“DISPUTE RESOLUTION IN THE BROADCASTING SECTOR”

- 02.55 pm to 03.00 pm Introduction of **Hon’ble Mr. Justice Satish K. Agnihotri**, Judge, High Court of Chhattisgarh - Chairman of the session.
- 03.00 pm to 03.10 pm Opening remarks and Introduction of the following panelists by the Chairman of the Session **Hon’ble Mr. Justice Satish K. Agnihotri**, Judge, High Court of Chhattisgarh.
- (i) **Mr. Maninder Singh**, Senior Advocate
 - (ii) **Mr. Arun Kathpalia**, Advocate
 - (iii) **Mr. R.K. Arnold**, Secretary, TRAI
 - (iv) **Mr. Jagdish Chandra**, Head Hindi Channel, ETV Network
 - (v) **Mr. K Jayaraman**, Managing Director & CEO, Hathway Cables & Datacom Pvt. Ltd.
 - (vi) **Mrs. Roop Sharma**, President, Cable Operators Federation of India
 - (vii) **Mr. Raj Kamal Singhania**, President, Akhil Bharatiya Upbhokta Congress, Raipur
- 03.10 pm to 03.20 pm Presentation by **Mr. K. Jayaraman**, Managing Director & CEO, Hathway Cables & Datacom Pvt. Ltd.
- 03.20 pm to 03.30 pm Presentation by **Mrs. Roop Sharma, President, Cable Operators Federation of India**
- 03.30 pm to 03.55 pm Discussion and interactive session, of the panelists with the audience to be moderated by **Hon’ble Mr. Justice Satish K. Agnihotri**, Judge, High Court of Chhattisgarh.
- 03.55 pm to 04.00 pm **Concluding remarks & Vote of Thanks**
- 04.00 pm to 04.05 pm Presentation of Mementos to the panelists.